

<b>Nomination of cases by Hon'ble The Chief Justice on 05/08/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Spl. A. Defective – 120/2011	Hon'ble the Chief Justice	Spl. A. Section on 06/08/2015
2	CrI. A. - 1934/2008 with CrI. A. - 1844/2008	Hon. A. P. Sahi, J.	CrI. A. Section on 06/08/2015
3	Writ C – 4797/2015 ( Recall Application )	Hon. Tarun Agarwala, J.	Writ C-II Section on 06/08/2015
4	Writ C – 21693/2015 ( Recall Application )	Hon. Vikram Nath, J.	Writ C-II Section on 06/08/2015
5	Writ C – 26357/2015	Hon. Arun Tandon, J.	Writ C-II Section on 06/08/2015
<b>In DB as a member</b>			
6	CrI. A. - 1985/2014 with CrI. A. - 1930/2014	Hon. K. N. Bajpayee, J.	CrI. A. Section on 06/08/2015
<b>Bench Comprising</b>			
7	Spl. A. - 291/2012 ( Review Application )	Hon. Arun Tandon, J. and Hon. V. K. Birla, J.	Spl. A. Section on 06/08/2015
<b>Hon....., J.</b>			
8	CrI. A. - 4760/2013 with CrI. A. - 5315/2013	Hon. Mohd. Tahir, J.	CrI. A. Section on 06/08/2015
9	Bail – 18075/2015 with Bail – 10137/2015	Hon. Ramesh Sinha, J.	Bail Section on 06/08/2015
10	Bail – 37195/2014	Hon. Bachchoo Lal, J.	Bail Section on 06/08/2015
11	Bail – 8406/2014 with Bail – 16238/2012 with Bail – 16310/2011	Hon. Arvind Kumar Mishra, J.	Bail Section on 06/08/2015
12	S. A. Defective – 293/2014 with S. A. Defective - 294/ 2014	Hon. Pankaj Mithal, J.	Second Appeal Section on 06/08/2015
13	A227 – 3764/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 06/08/2015
14	A227 – 3799/2015	Hon. Pankaj Mithal, J.	Listing Section on 05/08/2015
<b>Appropriate Court dealing with such matters</b>			
15	A482 – 20545/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 05/08/2015

<b>Special Order</b>			
<b>16</b>	<b>A482 – 21324/2015 with A482 – 1156/2009</b>	<b>Lay/List with connected case before Hon'ble Ramesh Sinha, J. since Hon'ble Manoj Misra's extant assignment is listed appeals and listed minor bail. Order-sheet does not indicate that any hearing took place before Hon. Manoj Misra, J. Hence, Hon. Ramesh Sinha, J. may hear both matters.</b>	<b>U/S 482 Section on 06/08/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
06/08/2015